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GOVERNMENT OF INDIA MINISTRY OF FIRANCE (DEPARTMENT OF REVENUE)

NEW DELHI: THE 184 May, 1991 ...

NOTIFICATION (INCOME-TAX)

No. 8660 (F.No. 197/ 42/ 91 -ITA.I): In exercise of the powers conferred by sub-clause (V) of clause (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "The Conglegation of the Flanciscan Sisters of the presentation for the purpose of the said sub-clause for the assessment years 1990-91 to 1992-93 subject to the following conditions, namely:-

- (i) the assessee will apply its income, or accumulate for application, wholly and exclusively to the objects for which it is established;
 - (ii) the assessee will not invest or deposit its funds (other than voluntary contributions received and maintained in the form of jewellery, furniture etc.) for any period during the previous years relevant to the assessment years mentioned above otherwise than in any one or more of the forms or modes specified in sub-section (5) of section 11;
 - (iii) this notification will not apply in relation to any income being profits and gains of business, unless the business is incidental to the attainment of the objectives of the assessee and separate books of accounts are maintained in respect of such business.

CDALIPASINGH).
UFFILER ON SPECIAL DUTY

To

The Manager, Government of India Press, Ring Road, Mayapuri Industrial Area, (Near Rajouri Garden), New Delhi. Copy ta:-

1.

- 2. The Commissioner of Income-tax, w.re. to his letter
- The Director General (Income-tax Exemptions), 10, Middleton Row, Calcutta-700071.
- 4. All Chief Commissioners & All Directors Ceneral of Income-tax.
- 5. Director of Income-tax(D&MS)) Director of Income-tax(Audit),
 Director of Income-tax(IT), Director of Income-tax(Systems),
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- 6. All officers & sections of the C.B.D.J., New Delhi.
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- 8. Director of Income-tax(RSPAPA), 2nd floor, Hans Bhasan, B.S. Zafar Marg, New Delhi.
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- 11. Joint Secretary, Ministry of Law & Justice(Deptt. of Legal Affairs)
 New Delhi.
- 12. The Chief Controller of Accounts, Central Board of Direct Taxes, H. Block, Vikes Bhavan, New Delhi:
- 13. I.F.U. (Central Board of Direct Taxes).

. (SECTION OFFICER)